

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

8. IA 170/2022 IA 2573/2021 in C.P.(IB)-4367(MB)/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- Altair Industrial Technologies Private Limited.**

**Section: 30 Rule 11 of NCLT, 2016 U/s 10 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**IA 170 of 2022:-** Counsel, Avinash R Khanolkar a/w Khushboo Bhanushali appeared for the Applicant/RP.

Heard, Counsel for the parties for a considerable time. List this matter for submission of written submissions on **12.07.2024**.

**IA 2573 of 2021:-** Counsel, Ayush J Rajani a/w Mitali Bhatt appeared for the Applicant, Counsel, Avinash R Khanolkar a/w Khushboo Bhanushali appeared for the Respondent no. 1/RP, Counsel, Nausher Kohli appeared for the RA/Respondent, and Counsel, Rakesh Gupta appeared for the Bank of India through VC.

Heard, Counsel for the parties for a considerable time. List this matter for submission of written submissions on **12.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**